

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD  
NAME OF THE RESPONDENT(S) : UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

STANLEY JOHN

PETITIONER



SHANKAR NARAYANAN  
FOR R & P PARTNERS

RESPONDENT

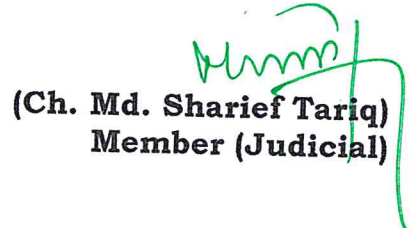


**ORDER**

Counsel for both the parties present. Counsel for the Respondent submitted that time be granted in order to verify the claim of the Petitioner. At request, time is enlarged. Put up on 11.8.2017 at 10.30.A.M.



(S. Vijayaraghavan)  
Member (Technical)  
PAM

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)